

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI
CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL
BENCH/ THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 17.10.2025

COURT ROOM NO. (2)

I Before S/Shri Saktijit Dey, VP & N K Billaiya, AM

1	ITA 4578/M/25	Vishnukumar Gokalchand Gupta (Pron)	F/VP	13.10.25
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II Before S/Shri Saktijit Dey, VP & Vikram Singh Yadav, AM

1	SA 121/M/25 (ITA 5944/M/25)	Sanjay Gopaldas Bajaj	F/-	
2	SA 122/M/25 (ITA 4573/M/23)	General Electric Company	I/-	
3	SA 123/M/25 (ITA 6461/M/25)	Maharashtra Industrial Dev. Corporation	D/-	
4	SA 124/M/25 (ITA 977/M/16)	Tata Communication Ltd.	H/-	
5	SA 125/M/25 (ITA 1038/M/21)	Tata Communication Ltd.	H/-	
6	SA 126/M/25 (ITA 7189/M/18)	G E Power India Ltd. (Formerly Known as alstom India Ltd.	I/-	
7	SA 127/M/25 (ITA 7858/M/19)	G E Power India Ltd. (Formerly Known as alstom India Ltd.	I/-	
8	SA 128/M/25 (ITA 1366/M/17)	Proctor and Gamble Hygiene and Healthcare Ltd.	J/-	
9	SA 129/M/25 (ITA 6610/M/17)	Proctor and Gamble Hygiene and Healthcare Ltd.	J/-	
10	SA 130/M/25 (ITA 7237/M/15)	Proctor and Gamble Hygiene and Healthcare Ltd.	J/-	
11	SA 131/M/20 (ITA 7518/M/19)	Proctor and Gamble Hygiene and Healthcare Ltd.	J/-	

COURT ROOM NO. (3)

I Before Shri Amit Shukla, JM

1	MA 116/M/24	Silver Sand Co-op Housing Soc. Ltd.	SMC/JM	
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II Before S/Shri Amit Shukla, JM & Om Prakash Kant, AM

1	MA 2/M/25	Ravisun Creative Promotions Pvt. Ltd.	D/AM	
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III Before Shri Amit Shukla, JM & Smt. Renu Jauhri, AM

1	ITA 563/M/18	Aditya Birla Nuvo Ltd. (Since Amalgamated with Grasim Industries Ltd. (for Passing Confirmatory order)	K/-	
2	ITA 1885/M/18	Aditya Birla Nuvo Ltd. (Since Amalgamated with Grasim Industries Ltd.	K/-	
3	MA 129/M/25	Grasim Industries Ltd. (Miscellaneous Applications dated 16.05.2025)	K/-	
4	ITA 84/M/24	Avin Rajendrakumar Agrawal (for clarification)	A/-	
5	CO 43/M/24	Avin Rajendrakumar Agrawal (for clarification)	A/-	

COURT ROOM NO. (4)

1-4 MA 175 to 178/M/25
 5 MA 198/M/25
 6 MA 245/M/25

I Before Shri Sandeep Gosain, JM

Sonmrug Co-operative Housing Society Ltd. SMC/JM
 Haresh Kumar Jethanand Tikmani SMC/JM
 Mr. Yazdin Jimmy Mistry SMC/JM

II Before Shri Sandeep Gosain, JM & Smt. Renu Jauhri, AM

1 MA 234/M/25 Balaji Universal Tradelink Pvt. Ltd. B/AM

III Before S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM

1 MA 215/M/25 Ambika Trading Corporation A/JM
 2 ITA 2878/M/25 Arvind P Jain (for clarification) A/-
 3 CO 136/M/25 Arvind P Jain (for clarification) A/-

COURT ROOM NO. (5)

1 MA 101/M/25
 2-3 MA 153 & 154/M/25

Before S/Shri Om Prakash Kant, AM & Anikesh Banerjee, JM

New Bombay Merchants Educational Foundation (E-file) B/JM
 Amardeep Constructions A/JM

II Before Shri Om Prakash Kant, AM & Smt. Kavitha Rajagopal, JM

1-9 MA 125 to 133/M/24 Nuclear Power Corporation of India Ltd. A/AM
 10 MA 35/M/24 Sodexo Facilities Management Services India Pvt. Ltd. G/AM
 11-16 MA 167 to 172/M/25 Abhyudaya Co-op Bank Ltd. A/AM
 17-24 MA 62 to 69/M/22 Bhanwarlal M Jain B/AM
 25 MA 156/M/25 Mahadhan Agritech Ltd. (formerly Known as Smartechem Technologies Ltd.) D/AM
 26 MA 531/M/23 Jamiat Ulema E Relief Foundation F/JM
 27 MA 34/M/24 Rustomjee Aspiree Premises Co-op Soc. Ltd. SMC/AM
 28 ITA 5338/M/24 Asis Corporate Advisors Ltd. (for clarification) A/-
 29 ITA 1665/M/25 Vaishitha Luxury Fashion (for clarification) F/-
 30 ITA 2016/M/22 M/s. Exxon Mobile Company India Pvt. Ltd. I/-
 (RM) (for Application)

III Before S/Shri Om Prakash Kant, AM & Sandeep Singh Karhail, JM

1 MA 109/M/25 Fixed Income Money Market & Derivatives Association of India (E-file) F/AM

IV Before S/Shri Om Prakash Kant, AM & Rahul Chaudhary, JM

1	SA 117/M/25 (ITA 7912/M/19)	M/s. Tata Chemicals Ltd.	H/-
2	SA 118/M/25 (ITA 1279/M/23)	M/s. Tata Chemicals Ltd.	H/-
3	SA 119/M/25 (ITA 4013/M/24)	M/s. Tata Chemicals Ltd.	H/-
4-5	MA 79 & 82/M/23	Mr Naren Shah Resolutions Professional of M/s. Javbharat Textile & Real Estate Ltd.	E/AM
6-7	MA 213 & 214/M/25	M/s. Shapoorji Pallonji & Co. Pvt. Ltd.	H/JM
8	MA 133/M/25	Unique Shanti Developers LLP	F/AM
9	ITA 7912/M/19	Tata Chemicals Ltd. (SG) PH)	H/-
10	ITA 1558/M/14	Tata Chemicals Ltd. (PH)	H/-
11	ITA 2151/M/14	Tata Chemicals Ltd. (PH)	H/-
12	ITA 1762/M/15	Tata Chemicals Ltd. (PH)	H/-
13	ITA 1522/M/15	Tata Chemicals Ltd. (PH)	H/-
14	ITA 1589/M/16	Tata Chemicals Ltd. (PH)	H/-
15	ITA 1480/M/16	Tata Chemicals Ltd. (PH)	H/-
16	ITA 1946/M/17	Tata Chemicals Ltd. (PH)	H/-
17	ITA 472/M/18	Tata Chemicals Ltd. (PH)	H/-
18	ITA 2833/M/19	Tata Chemicals Ltd. (PH)	H/-
19	ITA 1209/M/21	Tata Chemicals Ltd. (PH)	H/-
20	ITA 1279/M/23	Tata Chemicals Ltd. (PH)	H/-
21	ITA 4013/M/24	Tata Chemicals Ltd. (PH)	H/-
22	ITA 2499/M/24	Ketan Mehta (for clarification)	F/-
23	ITA 3570/M/25	Shantilal Narottamdas Panchal (PH)	K(SMC)/-

V Before S/Shri Om Prakash Kant, AM & Raj Kumar Chauhan, JM

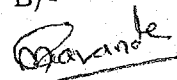
1	MA 273/M/24	Bhavin P Mehta	F/AM
2-4	MA 98 to 100/M/25	Diamond Wood Pvt. Ltd.	D/AM
5-8	MA 32 to 35/M/25	Nirnay Commodities & Derivatives Pvt. Ltd.	B/JM
9-11	MA 113 to 115/M/25	Nehru Centre	B/JM
12	MA 181/M/25	M/s. Parvesh Construction Pvt. Ltd.	C/AM
13	MA 182/M/25	M/s. Parvesh Construction Pvt. Ltd.	C/AM
14-15	MA 60 to 62/M/25	Metal Tube & Rolling Mills	D/AM
16	MA 162/M/25	Mr Vivek Omprakash Abrol	F/AM
17-19	MA 13 to 15/M/25	Nouveau Global Ventures Ltd.	B/AM
20	MA 173/M/25	Kenny D'Costa	K/AM
21-23	ITA 5459 to 5461/M/24	Trend Electronics Ltd. (for clarification)	E/-
24	ITA 5173/M/24	Aum Infratex Pvt. Ltd. (for clarification)	SMC/-
25	ITA 917/M/25	Vikram Babulal Shah (PH)	K(SMC)/-

COURT ROOM NO. (6)**I Before Shri Anikesh Banerjee, JM & Smt. Renu Jauhri, AM**

1	ITA 3296/M/24	Hawa Valves (India) Pvt. Ltd. (PH)	E/-
2-4	BMA 26 to 28/M/24	Navneet Singh (for clarification)	E/-

The following cases are adjourned to 31.10.2025

1	MA 179/M/25	ICICI Bank Ltd.	H/JM
2	MA 21/M/12	Standard Chartered Bank (for passing confirmatory order)	I/-
3	MA 139/M/12	Standard Chartered Bank (for passing confirmatory order)	I/-
4	ITA 944/M/25	Hindustan Construction Co. Ltd. (for Clarification)	E/-
5	MA 106/M/25	Cranes Real Estate Pvt. Ltd.	C/JM
6	MA 268/M/25	Cranes Real Estate Pvt. Ltd.	C/JM
7-8	MA 637 & 638/M/23	Mr. Bimal H Kiri	B/JM
9	MA 97/M/24	M/s. Navrang Basant Co-operative Hosusing Society Ltd.	B/AM
10	ITA 4368/M/25	Bank of Baroda (PH)	B/-
11	ITA 4369/M/25	Bank of Baroda (PH)	B/-
12	ITA 4398/M/25	Bank of Baroda (PH)	B/-
13	CO 237/M/25	Bank of Baroda (PH)	B/-
14	MA 1115/M/25	Durgadevi Sharma Charitable trust (for clarification)	SMC/-
15	ITA 1073/M/23	Esszee Manufacturing Pvt. Ltd. (for clarification)	E/-
16	ITA 1109/M/25	Sumit Gehlot (PH)	B/-
17	ITA 1935/M/25	Shri Babulal Bhurmal Jain (PH)	B/-
18	ITA 1936/M/25	Shri Babulal Bhurmal Jain (PH)	B/-
19	CO 98/M/25	Shri Babulal Bhurmal Jain (PH)	B/-
20	CO 99/M/25	Shri Babulal Bhurmal Jain (PH)	B/-

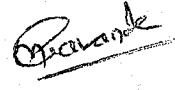
for 
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 17.10.2025**

COURT ROOM NO.2

**BEFORE S/SHRI SAKTIJIT DEY, (VP)
SHRI VIKRAM SINGH YADAV, (AM)**

S R	E.H.& CONSO	ITA NO.	NAME OF THE ASSESSEE	D.O.H	BEN CH
1	179/M/2025	4839/M/2024	BARCLAYS BANK PLC (TRANSFER TO I-BENCH)	17.11.2025	K
2	180/M/2025	2949/M/2025	DEUTSCHE BANK AG (TRANSFER TO I-BENCH)	12.11.2025	K
3	181/M/2025	3242/M/2025	PARAM PROPERTY DEVELOPERS (CONSOLIDATION)	16.12.2025	C
		3241/M/2025	PARAM PROPERTY DEVELOPERS	16.12.2025	C
		3243/M/2025	PARAM PROPERTY DEVELOPERS	16.12.2025	C
		3310/M/2025	PRIDE INFRASTRUCTURE	16.12.2025	C
		3309/M/2025	PRIDE INFRASTRUCTURE	16.12.2025	C
		3244/M/2025	SHREE SAHJANAND ENTERPRISE	16.12.2025	C
		3245/M/2025	SHREE SAHJANAND ENTERPRISE	16.12.2025	C
		3246/M/2025	SHREE SAHJANAND ENTERPRISE	16.12.2025	C
		2873/M/2025	DHARMIK STRUCTURES	24.11.2025	D
		2874/M/2025	DHARMIK STRUCTURES	24.11.2025	D
		2875/M/2025	DHARMIK STRUCTURES	24.11.2025	D
		2812/M/2025	DIA INFRATECH	24.11.2025	D
		2813/M/2025	DIA INFRATECH	24.11.2025	D
		2814/M/2025	RAPID INFRATECH PVT LTD	24.11.2025	D
		2816/M/2025	RAPID INFRATECH PVT LTD	24.11.2025	D
		2817/M/2025	RAPID INFRATECH PVT LTD	24.11.2025	D
		2815/M/2025	RAPID INFRATECH PVT LTD	24.11.2025	D
4	182/M/2025	5799/M/2025	SHRI SHIRISH CHANDRAKANT SHAH (CONSOLIDATION)	25.11.2025	G
		5800/M/2025	SHRI SHIRISH CHANDRAKANT SHAH	25.11.2025	G
		5801/M/2025	SHRI SHIRISH CHANDRAKANT SHAH	25.11.2025	G
		5802/M/2025	SHRI SHIRISH CHANDRAKANT SHAH	20.11.2025	SMC
5	183/M/2025	6461/M/2025	MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION (EARLY HEARING) D.O.F (09.10.2025)	15.12.2025	D


ASSISTANT REGISTRAR